GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:1946 ANSWERED ON:27.07.2017 Investment in Mining Sector Chandel Kunwar Pushpendra Singh

Will the Minister of MINES be pleased to state:

- (a) whether the Government is taking any initiative to attract huge investment in the mining sector; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) and (b): The mining sector has been liberalized since the year 1993 and it is dominated by large number of private sector miners. Under the liberalized economic environment, investment decisions are taken by the entrepreneurs based on their techno-economic feasibility and commercial considerations.

To promote the investment in mining sector, FDI up to 100% is allowed in exploration, mining, minerals processing and metallurgy under the automatic route for all non-fuel and non-atomic minerals including diamonds and precious stones. Further, the Government has amended the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 through the MMDR Amendment Act, 2015 which inter-alia provides following provisions to boost the mineral sector:

(i) grant of mineral concessions through auction by competitive bidding; (ii) transition provisions for extension of existing leases to obviate disruptions in supply of ore and to ensure regular supply of raw material to the industry; (iii) allowing easy transferability of mineral concessions granted through auction, which would facilitate investments into the mining sector; and

(iv) establishment of National Mineral Exploration Trust for regional and detailed exploration;
